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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 576/230/HDB/2019
NAME OF THE COMPANY	Crown Beers India Pvt Ltd (Transferor Co.) & Anheuser Busch Indev India Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Ramkumishna for Mr. Y. Suryanarayana	Proxy	7416507100	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma for T. Sujan Kumar	AOL	9160001431	
Dudley (RD & RD)			

Suresh . D

AOL 9182986849

ORDER

Counsel for the Petitioner present and prayed time for placing information required by RD and OL for filing report. Counsel for RD and Mr.Suresh, AOL are present. At request of Petitioner's counsel, time is enlarged. Put up the matter on 09.01.2020.

MEMBER TECHNICAL

MEMBER JUDICIAL

AS